

12.11 hrs.

ELECTION TO COMMITTEE  
COFFEE BOARD

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** I beg to move:

"That in pursuance of sub-section (2) (b) of section 4 of the Coffee Act, 1942, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coffee Board constituted under the said Act."

**Mr. Speaker:** The question is:

"That in pursuance of sub-section (2) (b) of section 4 of the Coffee Act, 1942, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coffee Board constituted under the said Act."

*The motion was adopted.*

12.12 hrs

\*DEMANDS FOR GRANTS—contd.

**Mr. Speaker:** The House will now take up discussion and voting on Demands Nos. 76 to 78 and 133 relating to the Ministry of Mines and Fuel, for which 6 hours have been allotted.

Hon. Members desirous of moving cut motions may hand over at the Table within fifteen minutes the numbers of the selected cut motions. I shall treat them as moved, if the Members in whose names these cut motions stand are present in the House and the motions are otherwise in order.

The time-limit for speeches would be 15 minutes, as usual.

DEMAND No. 76—MINISTRY OF MINES AND FUEL

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 22,03,000 including the sums already voted on account for the relevant services be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1963 in respect of 'Ministry of Mines and Fuel'."

DEMAND No. 77—GEOLOGICAL SURVEY

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 2,73,46,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1963 in respect of 'Geological Survey'."

DEMAND No. 78—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF MINES AND FUEL

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 10,56,17,000 including the sums already voted on Account for the relevant services be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1963 in respect of 'Other Revenue Expenditure of the Ministry of Mines and Fuel'."

DEMAND No. 133—CAPITAL OUTLAY OF THE MINISTRY OF MINES AND FUEL

**Mr. Speaker:** Motion moved:

"That a sum not exceeding Rs. 62,19,05,000 including the sums already voted on Account for the relevant services be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1963 in respect